

By E-Mail/Speed Post

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-16/2020/_____/A

From :- Shri Gautam Baruah
Registrar (Vigilance)
Gauhati High Court, Guwahati

To, The Registrar
Gauhati High Court
Aizawl Bench, Aizawl
Mizoram

Dated Guwahati, the _____ January, 2021

Sub:- **Leave Encashment.**

Ref:- Your letter No. P.20012/3/2010-HC(AB) dated 21.12.2020.

Sir,

With reference to the letter on the subject cited above, I am directed to inform you that the leave encashment of Shri Thang Lianmang Guite, District & Sessions Judge, Lunlei Judicial District for the block period of 2019-2020 has been approved.

Shri Guite may be informed accordingly.

Yours faithfully,

sd/-

REGISTRAR (VIGILANCE)

Memo NO.HC.VII-16/2020/ 30-33 /A, dated 05/01/21

Copy to:

1. The Accountant General (A&E), Aizawl, Mizoram for information.
2. The Secretary to the Govt. of Mizoram, Law & Judicial Department, for information.
3. Shri Thang Lianmang Guite, District & Sessions Judge, Lunlei Judicial District for information with reference to his letter No. A.240. 24/1/2020-D&SJ(L)/26 dated 11.12.2020.
- ✓ 4. The Project Manager, Gauhati High Court, Guwahati for information with requested to upload this letter in official website.

sd/-

REGISTRAR (VIGILANCE)